

(b) The details are as under:-

Length 260 kms.  
Approximate Cost : Rs. 233.00 crs.  
Rate of Return : 4.15%.

(c) Preliminary arrangements for taking up the work are on hand and the work will be started shortly and progressed as per availability of resources. No target date has been fixed.

#### Building Centres

1934. SHRI GURUDAS KAMAT :  
SHRI RAMKRISHNA BABA PATIL :  
SHRIMATI LAKSHMI PANABAKA :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Union Government have sanctioned new building centres for State-owned housing and Urban Development Corporation all over the country; and

(b) if so, the details thereof, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) As per the scheme of Building Centres, grant-in-aid is released to HUDCO by the Union Government for establishment of Building Centres. During the current financial year i.e. from 1.4.98 upto 26.11.98, HUDCO has sanctioned 10 Building Centres in 7 States. The details are given in the enclosed statement.

#### Statement

##### Approved Building Centres between 01.4.98 and 26.11.98

S. No.	Name of the Building Centre	State/UTs	Name of the Agency/ Promoted by	Administrative approval on* date	Sanctioned Amount (Rs. in lakhs)
1.	Supaul	Bihar	Distt. Rural Development Agency	21.07.98	5.00
2.	Bhabua	Bihar	Distt. Rural Development Agency	14.09.98	5.00
3.	Madhubani	Bihar	Shakri Mahila Vikas Samiti	26.10.98	5.00
4.	The lime Centre	Haryana	The lime Centre	14.10.98	5.00
5.	Mandsaur	Madhya Pradesh	Distt. Rural Development Authority	26.06.98	5.00
6.	Mankhurd (sparc)	Maharashtra	Society for Promotion of Area Resources Centre	28.08.98	5.00
7.	Ukhrul	Manipur	Volunteers for Vill. Development	16.08.98	5.00
8.	Balrampur	Uttar Pradesh	Shramik Bandhu (NGO)	23.05.98	5.00
9.	Sriniketan	West Bengal	Centre for Applied Rural Edu., Extn. and Research	22.07.98	5.00
10.	Cooch Behar	West Bengal	Cooch Behar Municipality	25.08.98	50.00

#### International Airport

1935. SHRIMATI MINATI SEN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is a proposal for setting up of an International Airport at the air field of Ambari within the District of Jalpaiguri (West Bengal);

(b) if so, the details thereof; and

(c) if no, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) No, Sir. The airport at Ambari in Jalpaiguri is under the control of the State Government. Airport Authority of India has no plans at present for developing this airport.

#### Linking of Tonk with Railway Network

1936. SHRI DWARKA PRASAD BAIRWA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the survey for linking Tonk with rail network has been conducted by the Government as announced in the Budget for 1998-99;

(b) if so, the details thereof alongwith the funds earmarked and expenditure incurred thereon; and

(c) if not, the reasons therefor and the time by which the said survey is likely to be conducted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) and (c) The funds as required for completing the survey will be reappropriated to this survey which is likely to be completed by 30.06.1999.

#### Departure Time of Saurashtra Janata Express

1937. SHRI CHANDRESH PATEL : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received representation regarding the early departure of Saurashtra Janata Express from Bandra and Mumbai;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Several representations have been received for change in departure time of 9017 Bandra-Jamnagar Saurashtra Janata Express from Bandra.

(c) They were examined but it was not found operationally feasible.

[Translation]

#### Expansion of Airports in Himachal Pradesh

1938. SHRI SURESH CHANDEL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have prepared any scheme for the expansion of Bhuntar, Shimla and Gugal airstrips in Himachal Pradesh so as to facilitate the arrival and departure of big aeroplanes and promote tourism in the State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) Does not arise.

(c) Upgradation of Bhunter & Shimla airports is not feasible as adequate levelled land is not available. The cost of cutting the hills and filling up the gorges is prohibitive and commercially unviable.

#### Conversion of Industrial Plots

1939. SHRI JANARDAN PRASAD MISRA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government are contemplating to convert lease hold industrial plots into free hold in Delhi;

(b) if so, the term and conditions thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) No, Sir.

(b) Does not arise.

(c) At present, the scheme of conversion is applicable in respect of all residential built-up properties/ flats having area upto 500 sq.mts.

[English]

#### Tata's Airlines Project

1940. SHRI PRASAD BABURAO TANPURE : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the committee of Civil Aviation Ministry on sickness in private airlines has backed the Tata Airlines proposal wholeheartedly;

(b) if so, the details thereof;

(c) the main reasons advanced by committee in support of Tata Airlines project; and

(d) the present status of proposal ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) No, Sir.

(b) and (c) Do not arise.